

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :18-03-2026

Date : 18.03.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
19016/2026	18.03.2026	ABLAPL-14207/2025	P DAS	C.O.		Order Dtd. 2026-03-16		(Se No-
19017/2026	18.03.2026	BLAPL-12612/2025	SD JENA	C.O.		Order Dtd. 2026-03-17		(Se No-
19018/2026	18.03.2026	ABLAPL-2835/2026	TR DAS	C.O.		Order Dtd. 2026-03-16		(Se No-
19019/2026	18.03.2026	ABLAPL-1091/2026	TR DAS	C.O.		Order Dtd. 2026-03-16		(Se No-
19020/2026	18.03.2026	ABLAPL-1473/2026	M DAS	C.O.		Order Dtd. 2026-03-16	BAIL-2	(Se No-
19021/2026	18.03.2026	ABLAPL-543/2026	PRIYA RANJAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-
19028/2026	18.03.2026	CRLMC-770/2026	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(Se No-
19029/2026	18.03.2026	CRLMC-2594/2025	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(Se No-
19031/2026	18.03.2026	CMP-104/2026	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
19032/2026	18.03.2026	CRLA-257/2026	M.DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-
19034/2026	18.03.2026	CRLMP-274/2026	C.RANA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-
19035/2026	18.03.2026	CRLMC-575/2026	J.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-25	CRIMINAL MISC	(Se No-
19036/2026	18.03.2026	CRLMC-5294/2025	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-16		(Se No-
19037/2026	18.03.2026	CRLMC-841/2026	G.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-03-16		(Se No-
19039/2026	18.03.2026	FAO-702/2019	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-11	MISC. APPEAL SEC.	(Se No-
19041/2026	18.03.2026	WP (C) - 17614/2025	LAXMI SHARMA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102
19042/2026	18.03.2026	FAO-319/2019	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-11	MISC. APPEAL SEC.	(Se No-

19043/2026	18.03.2026	FAO-475/2019	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-11	MISC. APPEAL SEC.	(Se No-
19047/2026	18.03.2026	WP (C) - 6201/2026	R R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-
19050/2026	18.03.2026	WP (C) - 8112/2026	SUBASH CH PANI	C.O.	COURT NO. 23	Order Dtd. 2026-03-30	WRIT BRANCH-4	(Se No-37)
19051/2026	18.03.2026	CMP-1438/2024	U K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-08		(Se No-37)
19052/2026	18.03.2026	WP (C) - 8143/2026	SUBASH CH PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Se No-33)
19053/2026	18.03.2026	WP (C) - 7984/2026	ASHOK KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Se No-33)
19054/2026	18.03.2026	WP (C) - 7934/2026	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-6	(Se No-25)
19055/2026	18.03.2026	WP (C) - 6804/2026	K C MAJHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-43)
19056/2026	18.03.2026	WP (C) - 6803/2026	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Se No-43)
19057/2026	18.03.2026	WP (C) - 6801/2026	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Se No-22)
19058/2026	18.03.2026	FAO-918/2019	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09	MISC. APPEAL SEC.	(Se No-
19059/2026	18.03.2026	WP (C) - 7167/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-
19060/2026	18.03.2026	WP (C) - 7165/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-
19061/2026	18.03.2026	WP (C) - 7462/2026	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	WRIT BRANCH-3	(Se No-11)
19063/2026	18.03.2026	WP (C) - 7171/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-4	(Se No-17)
19064/2026	18.03.2026	WP (C) - 30207/2022	A.T	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-3	(Se No-33)
19065/2026	18.03.2026	WP (C) - 2760/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-45)
19066/2026	18.03.2026	WP (C) - 7462/2026	A.PAL	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	WRIT BRANCH-3	(Se No-11)
19068/2026	18.03.2026	WP (C) - 7897/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-1	(Se No-

19069/2026	18.03.2026	WP (C) - 7462/2026	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-04-20	WRIT BRANCH-3	(Se No-11)
19071/2026	18.03.2026	WP (C) - 5133/2026	S DEVI	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-1	(Se No-30)
19072/2026	18.03.2026	WP (C) - 6985/2026	A K RANA	C.O.	COURT NO. 12	Order Dtd. 2026-05-01	WRIT BRANCH-5	(Se No-32)
19074/2026	18.03.2026	WP (C) - 34443/2025	R K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03-17		(Se No-32)
19076/2026	18.03.2026	WP (C) - 7811/2026	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03-30		(Se No-32)
19077/2026	18.03.2026	WP (C) - 7736/2026	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-29)
19078/2026	18.03.2026	WP (C) - 30361/2025	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-09		(Se No-29)
19080/2026	18.03.2026	WP (C) - 7607/2026	B S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Se No-33)
19081/2026	18.03.2026	WP (C) - 17220/2024	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-12		(Se No-33)
19083/2026	18.03.2026	CRLMC-571/2026	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-16		(Se No-33)
19084/2026	18.03.2026	WP (C) - 20382/2025	L K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-16		(Se No-33)
19098/2026	18.03.2026	CRLMC-3829/2025	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(Se No-33)
19099/2026	18.03.2026	BLAPL-965/2026	S BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-13	BAIL-2	(Se No-10)
19100/2026	18.03.2026	CRLMC-3847/2025	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	CRIMINAL MISC	(Se No-
19102/2026	18.03.2026	WP (C) - 7331/2026	R. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
19103/2026	18.03.2026	WP (C) - 7119/2026	A. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-
19104/2026	18.03.2026	WP (C) - 1641/2026	A. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(Se No-
19105/2026	18.03.2026	WP (C) - 13764/2025	S. P. SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-03-10	WRIT BRANCH-1	(Se No-
19106/2026	18.03.2026	WP (C) - 26399/2024	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2026-03-23	WRIT BRANCH	(Se No-

								(DIVISION BENCH-1)	101
19107/2026	18.03.2026	WP (C) - 28373/2025	KSHITISH	C.O.	COURT NO. 5	Order Dtd. 2026-03-16		WRIT BRANCH-5	(Se No-32)
19108/2026	18.03.2026	WP (C) - 7014/2026	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2026-04-13		WRIT BRANCH-8	(Se No-43)
19109/2026	18.03.2026	WP (C) - 423/2026	K. BARAL	C.O.	COURT NO. 12	Order Dtd. 2026-03-16		WRIT BRANCH-2	(Se No-)
19110/2026	18.03.2026	WP (C) - 4367/2026	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-04-27			(Se No-)
19111/2026	18.03.2026	BLAPL-199/2026	B DAS	C.O.	COURT NO. 20				(Se No-)
19112/2026	18.03.2026	WP (C) - 34831/2025	S.K. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2026-03-16		WRIT BRANCH-4	(Se No-17)
19113/2026	18.03.2026	WP (C) - 7856/2026	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2026-03-16		WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
19114/2026	18.03.2026	WP (C) - 7966/2026	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se No-101)
19115/2026	18.03.2026	WP (C) - 8026/2026	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH-1)	(Se No-102)
19116/2026	18.03.2026	WP (C) - 8018/2026	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se No-102)
19117/2026	18.03.2026	WP (C) - 6807/2026	P. K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-04-20		WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
19118/2026	18.03.2026	WP (C) - 7945/2026	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-03-16		WRIT BRANCH-1	(Se No-)
19119/2026	18.03.2026	WP (C) - 7637/2026	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-03-16		WRIT BRANCH-3	(Se No-33)
19120/2026	18.03.2026	WP (C) - 2102/2026	A. SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
19121/2026	18.03.2026	WP (C) - 7907/2026	A. PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2026-03-16		WRIT BRANCH-8	(Se No-29)
19122/2026	18.03.2026	WP (C) - 19134/2025	R. K. BISOI	C.O.	COURT NO. 6	Order Dtd. 2026-03-16			(Se No-29)
19123/2026	18.03.2026	WP (C) - 7805/2026	S. C. MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se No-29)

19124/2026	18.03.2026	WP (C) - 7659/2026	S.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-17)
19125/2026	18.03.2026	WP (C) - 31518/2025	K. BARAL	C.O.	COURT NO. 6	Order Dtd. 2025-11-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-115)
19126/2026	18.03.2026	WP (C) - 7627/2026	J. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17		(Se No-115)
19127/2026	18.03.2026	WP (C) - 8266/2026	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-39)
19128/2026	18.03.2026	WP (C) - 7725/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-03-17		(Se No-39)
19129/2026	18.03.2026	WP (C) - 1237/2026	KALPANA BARAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-16	WRIT BRANCH-8	(Se No-29)
19130/2026	18.03.2026	WP (C) - 35099/2025	S K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-16	WRIT BRANCH-5	(Se No-21)
19132/2026	18.03.2026	WP (C) - 8014/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-)
19133/2026	18.03.2026	WP (C) - 7976/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
19136/2026	18.03.2026	WP (C) - 7714/2026	A. K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-17		(Se No-116)
19139/2026	18.03.2026	BLAPL-885/2026	SUNIL KU PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12		(Se No-116)
19140/2026	18.03.2026	MACA-591/2005	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12	MISC. APPEAL SEC.	(Se No-)
19141/2026	18.03.2026	WP (C) - 592/2005	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2014-04-29		(Se No-)
19142/2026	18.03.2026	WP (C) - 593/2005	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2014-04-29		(Se No-)
19143/2026	18.03.2026	WP (C) - 1300/2018	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-8	(Se No-43)
19144/2026	18.03.2026	WP (C) - 15813/2018	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-5	(Se No-22)
19145/2026	18.03.2026	WP (C) - 1123/2020	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2026-04-10	WRIT BRANCH-3	(Se No-28)
19146/2026	18.03.2026	WP (C) - 29237/2020	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-8	(Se No-41)

19147/2026	18.03.2026	MACA-89/2016	N R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-09-13	MISC. APPEAL SEC.	(Se No-
19148/2026	18.03.2026	MACA-89/2016	K C NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-09-13	MISC. APPEAL SEC.	(Se No-
19149/2026	18.03.2026	CONTC-3399/2025	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19150/2026	18.03.2026	CONTC-207/2026	N C ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19151/2026	18.03.2026	CONTC-305/2026	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	CONTEMPT	(Se No-
19152/2026	18.03.2026	CONTC-388/2026	S K SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19153/2026	18.03.2026	CONTC-475/2026	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19154/2026	18.03.2026	CONTC-473/2026	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19155/2026	18.03.2026	CONTC-472/2026	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19156/2026	18.03.2026	CONTC-417/2026	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-
19157/2026	18.03.2026	WP (C) - 38631/2021	P K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-
19158/2026	18.03.2026	WP (C) - 38632/2021	P K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-
19159/2026	18.03.2026	WP (C) - 38636/2021	PRADEEP KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-
19160/2026	18.03.2026	WP (C) - 38634/2021	PRADEEP KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-
19161/2026	18.03.2026	WP (C) - 114/2022	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-17)
19162/2026	18.03.2026	WP (C) - 114/2022	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-17)
19163/2026	18.03.2026	WP (C) - 12034/2025	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-1	(Se No-
19164/2026	18.03.2026	WP (C) - 22267/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
19165/2026	18.03.2026	WP (C) - 20399/2025	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-4	(Se No-27)
19166/2026	18.03.2026	WP (C) - 27114/2025	MITHUN DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-12		(Se No-27)
19167/2026	18.03.2026	WP (C) - 1034/2026	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Se No-32)
19168/2026	18.03.2026	WP (C) -	B K PATI	C.O.	COURT NO.	Order Dtd. 2026-03-		(Se

			2366/2026			1	16		No-32)
3	19169/2026	18.03.2026	WP (C) - 5840/2026	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-26	WRIT BRANCH-2	(Se No-
4	19170/2026	18.03.2026	WP (C) - 5711/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-38)
5	19171/2026	18.03.2026	WP (C) - 6182/2026	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-43)
5	19172/2026	18.03.2026	WP (C) - 7951/2026	K.N.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-05-06	WRIT BRANCH-2	(Se No-
7	19173/2026	18.03.2026	WP (C) - 7422/2026	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-29)
8	19174/2026	18.03.2026	WP (C) - 8158/2026	R.C. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-05-08		(Se No-29)
9	19175/2026	18.03.2026	WP (C) - 8096/2026	S. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03-17	WRIT BRANCH-7	(Se No-44)
0	19176/2026	18.03.2026	WP (C) - 7445/2026	P K DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Se No-11)
1	19177/2026	18.03.2026	WP (C) - 7926/2026	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2026-04-13	WRIT BRANCH-7	(Se No-44)
2	19178/2026	18.03.2026	WP (C) - 7737/2026	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2026-04-13	WRIT BRANCH-5	(Se No-21)
3	19179/2026	18.03.2026	WP (C) - 7838/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-21)
4	19180/2026	18.03.2026	WP (C) - 7651/2026	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-21)
5	19181/2026	18.03.2026	WP (C) - 7868/2026	S N GAYA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-29)
5	19182/2026	18.03.2026	WP (C) - 8082/2026	G R PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-29)
7	19183/2026	18.03.2026	ABLAPL-901/2026	BP TANGA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-29)
8	19184/2026	18.03.2026	ABLAPL-1495/2026	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-29)
9	19185/2026	18.03.2026	WP (C) - 8257/2026	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-37)
0	19186/2026	18.03.2026	WP (C) - 7920/2026	L.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-

									37)
1	19187/2026	18.03.2026	ABLAPL-1249/2026	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-37)
2	19188/2026	18.03.2026	WP (C) - 7252/2026	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-04-13	WRIT BRANCH-5	(Se No-32)
3	19189/2026	18.03.2026	CONTC-4475/2025	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-03-17		(Se No-32)
4	19191/2026	18.03.2026	ABLAPL-1236/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-32)
5	19192/2026	18.03.2026	WP (C) - 6950/2026	M.R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Se No-43)
5	19193/2026	18.03.2026	CONTC-334/2026	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Se No-43)
7	19194/2026	18.03.2026	ABLAPL-1187/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-43)
8	19195/2026	18.03.2026	CONTC-333/2026	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Se No-43)
9	19196/2026	18.03.2026	WP (C) - 1381/2026	K.N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-46)
0	19197/2026	18.03.2026	ABLAPL-11043/2025	RK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-46)
1	19198/2026	18.03.2026	WP (C) - 7862/2026	P. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(Se No-46)
2	19199/2026	18.03.2026	ABLAPL-140/2026	NK SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16	BAIL-2	(Se No-12)
3	19200/2026	18.03.2026	OJC-12904/2000	N C SINHA	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	WRIT BRANCH-8	(Se No-42)
4	19201/2026	18.03.2026	WP (C) - 8131/2026	S. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-04-15	WRIT BRANCH-7	(Se No-44)
5	19202/2026	18.03.2026	ABLAPL-7116/2025	M/S BIRAJA PRASAD NANDA (BHARAT BHUSAN ROUSTRAY)	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	BAIL-2	(Se No-17)
5	19203/2026	18.03.2026	ABLAPL-8199/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-16		(Se No-17)
7	19204/2026	18.03.2026	WP (C) - 320/2026	B. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	WRIT BRANCH-3	(Se No-13)

8	19205/2026	18.03.2026	ABLAPL-1478/2026	GR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	BAIL-2	(Se No-
9	19206/2026	18.03.2026	WP (C) - 872/2026	R K MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-
0	19207/2026	18.03.2026	WP (C) - 312/2026	B. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-16		(Se No-
1	19208/2026	18.03.2026	ABLAPL-1486/2026	RAMAKANTA PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-03-16		(Se No-
2	19209/2026	18.03.2026	WP (C) - 5525/2026	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-38)
3	19210/2026	18.03.2026	WP (C) - 8235/2026	A. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-
4	19211/2026	18.03.2026	ABLAPL-1490/2026	HK PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-16		(Se No-
5	19212/2026	18.03.2026	WP (C) - 6902/2026	TAPAN KU. JENA SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-37)
5	19213/2026	18.03.2026	WP (C) - 7867/2026	J. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-03-16	WRIT BRANCH-5	(Se No-32)
7	19214/2026	18.03.2026	CRLREV-997/2025	S.M.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-07		(Se No-32)
8	19215/2026	18.03.2026	ABLAPL-1492/2026	G JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-32)
9	19216/2026	18.03.2026	WP (C) - 7572/2026	T SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-
0	19217/2026	18.03.2026	ABLAPL-1495/2026	A PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-
1	19218/2026	18.03.2026	CMP-1477/2025	M.R.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Se No-
2	19219/2026	18.03.2026	CMP-471/2026	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Se No-
3	19220/2026	18.03.2026	CMP-456/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
4	19221/2026	18.03.2026	CONTC-2872/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-19		(Se No-
5	19222/2026	18.03.2026	CMP-104/2026	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
5	19223/2026	18.03.2026	ABLAPL-1008/2026	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-16		(Se No-
7	19224/2026	18.03.2026	CMAPL-19/2026	J.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-05-11		(Se No-
8	19225/2026	18.03.2026	ABLAPL-1480/2026	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-03-16	BAIL-1	(Se No-13)
9	19227/2026	18.03.2026	ABLAPL-8005/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11		(Se No-13)
0	19228/2026	18.03.2026	ABLAPL-	SIBA PRASAD	C.O.	COURT NO.	Order Dtd. 2026-03-		(Se

			8007/2024	SAHOO		2 OLD	11		No-13)
19229/2026	18.03.2026	RSA-639/2025	S.MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-03-16			(Se No-13)
19230/2026	18.03.2026	CRLA-305/2015	SHRADHANJALI DAS	C.O.	COURT NO. 5	Order Dtd. 2026-03-13	CRIMINAL APPEAL		(Se No-
19231/2026	18.03.2026	WP (C) - 7711/2026	P. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-03-12			(Se No-
19233/2026	18.03.2026	MATA-28/2026	S.P.DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31			(Se No-
19234/2026	18.03.2026	WP (C) - 7852/2026	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-16			(Se No-
19235/2026	18.03.2026	CRLA-1130/2025	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-17			(Se No-
19236/2026	18.03.2026	WP (C) - 6066/2026	A. B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31			(Se No-
19237/2026	18.03.2026	CRLA-1070/2025	A.SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31			(Se No-
19239/2026	18.03.2026	WP (C) - 18480/2024	K R SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)		(Se No-107)
19240/2026	18.03.2026	CRLA-419/2024	S HUSSAIN	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL		(Se No-10)
19241/2026	18.03.2026	MATA-122/2024	B BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-05-01	FIRST APPEAL		(Se No-
19242/2026	18.03.2026	WP (C) - 29326/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH-6		(Se No-26)
19243/2026	18.03.2026	RVWPET-113/2019	P K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	CIVIL REVISION		(Se No-
19244/2026	18.03.2026	MATA-90/2024	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-13	FIRST APPEAL		(Se No-
19245/2026	18.03.2026	WP (C) - 6831/2019	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-12	WRIT BRANCH (DIVISION BENCH-2)		(Se No-112)
19246/2026	18.03.2026	WP (C) - 6748/2019	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-12	WRIT BRANCH (DIVISION BENCH-2)		(Se No-109)
19249/2026	18.03.2026	WP (C) - 6749/2019	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-12	WRIT BRANCH (DIVISION BENCH-2)		(Se No-109)
19251/2026	18.03.2026	WP (C) - 7280/2019	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-12	WRIT BRANCH (DIVISION BENCH-1)		(Se No-108)
19263/2026	18.03.2026	RVWPET-47/2026	R.C.MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-03-18	CIVIL REVISION		(Se No-

0	19264/2026	18.03.2026	WP (C) - 6673/2026	R. M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Serial No-43)
1	19267/2026	18.03.2026	BLAPL-1008/2026	SK PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Serial No-10)
2	19268/2026	18.03.2026	BLAPL-1017/2026	SK SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-10)
3	19270/2026	18.03.2026	BLAPL-1082/2026	K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Serial No-)
4	19271/2026	18.03.2026	BLAPL-1086/2026	RANJIT CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-)
5	19272/2026	18.03.2026	BLAPL-1097/2026	CK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-)
5	19273/2026	18.03.2026	BLAPL-1109/2026	RAMESH CHANDRA MAHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Serial No-12)
7	19274/2026	18.03.2026	BLAPL-1009/2026	RK MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-12)
8	19275/2026	18.03.2026	BLAPL-1013/2026	SR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-1	(Serial No-)
9	19276/2026	18.03.2026	BLAPL-1029/2026	BK MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Serial No-11)
0	19277/2026	18.03.2026	BLAPL-1032/2026	M MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-11)
1	19278/2026	18.03.2026	BLAPL-1035/2026	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-11)
2	19280/2026	18.03.2026	BLAPL-1039/2026	PARSURAM PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-1	(Serial No-15)
3	19281/2026	18.03.2026	BLAPL-1041/2026	G ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-15)
4	19282/2026	18.03.2026	BLAPL-1055/2026	MR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-15)
5	19283/2026	18.03.2026	BLAPL-1058/2026	MR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-15)
5	19285/2026	18.03.2026	BLAPL-1059/2026	BS SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-15)
7	19286/2026	18.03.2026	BLAPL-1060/2026	BP TANGA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Serial No-15)

8	19287/2026	18.03.2026	BLAPL-1063/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-16)
9	19288/2026	18.03.2026	BLAPL-1065/2026	MR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-11)
0	19290/2026	18.03.2026	BLAPL-1091/2026	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-18)
1	19291/2026	18.03.2026	BLAPL-1102/2026	K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Se No-18)
2	19292/2026	18.03.2026	BLAPL-1103/2026	K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-12)
3	19293/2026	18.03.2026	BLAPL-1110/2026	PR SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-11)
4	19295/2026	18.03.2026	BLAPL-1113/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-18)
5	19296/2026	18.03.2026	BLAPL-1116/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Se No-18)
5	19298/2026	18.03.2026	BLAPL-1115/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-2	(Se No-12)
7	19299/2026	18.03.2026	BLAPL-1114/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Se No-12)
8	19301/2026	18.03.2026	BLAPL-1121/2026	RK MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Se No-12)
9	19302/2026	18.03.2026	BLAPL-1124/2026	A PATTANAİK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Se No-12)
0	19303/2026	18.03.2026	BLAPL-2511/2026	SR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	BAIL-1	(Se No-
1	19305/2026	18.03.2026	BLAPL-13448/2025	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17		(Se No-
2	19306/2026	18.03.2026	BLAPL-12/2026	DP DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-16	BAIL-2	(Se No-17)
3	19307/2026	18.03.2026	BLAPL-1019/2026	DP DASH	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-17)
4	19308/2026	18.03.2026	BLAPL-1042/2026	SR SINGH	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-17)
5	19318/2026	18.03.2026	WP (C) - 5813/2026	A. K. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-10	WRIT BRANCH-3	(Se No-11)

5	19320/2026	18.03.2026	WP (C) - 4177/2026	A.K. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-10	WRIT BRANCH-6	(Se No-24)
7	19321/2026	18.03.2026	BLAPL-1012/2026	G JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-24)
8	19322/2026	18.03.2026	BLAPL-1050/2026	G JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-24)
9	19323/2026	18.03.2026	BLAPL-1104/2026	G JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-24)
0	19327/2026	18.03.2026	CRLREV-60/2026	B.R.SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(Se No-24)
1	19333/2026	18.03.2026	WP (C) - 33357/2011	J R NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-34)
2	19334/2026	18.03.2026	WP (C) - 33357/2011	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Se No-34)
3	19335/2026	18.03.2026	WP (C) - 26696/2023	G C JENA	C.O.	COURT NO. 3	Order Dtd. 2026-03-11	WRIT BRANCH-7	(Se No-15)
4	19336/2026	18.03.2026	WP (C) - 17007/2024	T SWAIN	C.O.	COURT NO. 3	Order Dtd. 2026-03-12	WRIT BRANCH-4	(Se No-27)
5	19337/2026	18.03.2026	WP (C) - 4144/2026	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-45)
5	19338/2026	18.03.2026	BLAPL-1691/2026	MR SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-03-18	BAIL-1	(Se No-
7	19339/2026	18.03.2026	WP (C) - 4144/2026	M/S. GOPINATH SETHI, M/S. DEEPAK GOCHHAYAT	C.O.	COURT NO. 3	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-45)
8	19340/2026	18.03.2026	WP (C) - 4144/2026	A K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-45)
9	19341/2026	18.03.2026	CRLMC-5077/2025	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-45)
0	19342/2026	18.03.2026	WP (C) - 5103/2026	A K PATRA	C.O.	COURT NO. 3	Order Dtd. 2026-03-17		(Se No-45)
1	19343/2026	18.03.2026	ABLAPL-1445/2026	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-16		(Se No-45)
2	19344/2026	18.03.2026	ABLAPL-1457/2026	A. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2026-03-16		(Se No-45)
3	19345/2026	18.03.2026	ABLAPL-1444/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2026-03-16	BAIL-1	(Se No-

4	19346/2026	18.03.2026	WP (C) - 6638/2026	B R SETHI	C.O.	COURT NO. 3	Order Dtd. 2026-03-16	WRIT BRANCH-8	(Se No-43)
5	19347/2026	18.03.2026	WP (C) - 7028/2026	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-16	WRIT BRANCH-1	(Se No-
5	19348/2026	18.03.2026	WP (C) - 5539/2026	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Se No-
7	19349/2026	18.03.2026	WP (C) - 29632/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101
8	19350/2026	18.03.2026	WP (C) - 29632/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101
9	19351/2026	18.03.2026	ABLAPL-1448/2026	SUDARSAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-101
0	19352/2026	18.03.2026	ABLAPL-1451/2026	AK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-101
1	19353/2026	18.03.2026	ABLAPL-1453/2026	PRIYA RANJAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	BAIL-1	(Se No-
2	19355/2026	18.03.2026	ABLAPL-1456/2026	PRIYA RANJAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	BAIL-1	(Se No-
3	19356/2026	18.03.2026	ABLAPL-1463/2026	RR DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	BAIL-1	(Se No-15)
4	19357/2026	18.03.2026	ABLAPL-1466/2026	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	BAIL-1	(Se No-13)
5	19358/2026	18.03.2026	ABLAPL-1471/2026	PRIYA RANJAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-13)
5	19359/2026	18.03.2026	ABLAPL-2130/2026	A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-13)
7	19361/2026	18.03.2026	ABLAPL-1454/2026	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	BAIL-1	(Se No-
8	19362/2026	18.03.2026	ABLAPL-1446/2026	SATYANARAYAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16		(Se No-
9	19364/2026	18.03.2026	WP (C) - 8128/2019	N C ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No-100
0	19366/2026	18.03.2026	WP (C) - 8359/2026	KC PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Se No-33)
1	19367/2026	18.03.2026	WP (C) - 8401/2026	KC PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-18	WRIT BRANCH-5	(Se No-21)
2	19368/2026	18.03.2026	WP (C) - 8450/2026	KC PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-

3	19406/2026	18.03.2026	ABLAPL-1477/2026	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	BAIL-1	(Se No-13)
4	19407/2026	18.03.2026	BLAPL-1023/2026	D P DASH	C.O.	COURT NO. 1	Order Dtd. 2026-03-17		(Se No-13)
5	19408/2026	18.03.2026	WP (C) - 1381/2026	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Se No-46)
5	19409/2026	18.03.2026	CONTC-332/2026	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	CONTEMPT	(Se No-
7	19022/2026	18.03.2026	MACA-1260/2024	SANKAR PRASAD PADHI	GENERAL		Order Dtd. 2026-03-14		(Se No-
8	19023/2026	18.03.2026	WP (C) - 7759/2026	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-8	(Se No-29)
9	19024/2026	18.03.2026	CRLREV-141/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-03-09		(Se No-29)
0	19025/2026	18.03.2026	WP (C) - 17678/2021	SHRIMAN PRITAM MISHRA	GENERAL		Entire Order	WRIT BRANCH-8	(Se No-42)
1	19026/2026	18.03.2026	WP (C) - 10891/2010	MURALIDHAR BISWAL	GENERAL		Entire Brief		(Se No-42)
2	19027/2026	18.03.2026	CRLMC-1249/2022	MURALIDHAR BISWAL	GENERAL		Entire Brief	CRIMINAL MISC	(Se No-
3	19030/2026	18.03.2026	WP (C) - 7715/2011	JYOTIRANJAN SAHOO	GENERAL		Entire Brief		(Se No-
4	19033/2026	18.03.2026	WP (C) - 22392/2023	JYOTIRANJAN SAHOO	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
5	19038/2026	18.03.2026	CRLMP-86/2026	MAHADEV SAHU	GENERAL		Petition With Annexures		(Se No-114)
5	19040/2026	18.03.2026	WP (C) - 5688/2026	KANTHA TARAI	GENERAL		Judgement Dtd. 2026-03-10	WRIT BRANCH-6	(Se No-26)
7	19044/2026	18.03.2026	BLAPL-12820/2011	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2011-07-12		(Se No-26)
8	19045/2026	18.03.2026	MATA-122/2024	DINOBANDHU MUKHERJEE	GENERAL		Petition With Annexures	FIRST APPEAL	(Se No-
9	19046/2026	18.03.2026	ABLAPL-3661/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-04-21		(Se No-
0	19048/2026	18.03.2026	WP (C) - 8172/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-1	(Se No-
1	19049/2026	18.03.2026	WP (C) - 8184/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-1	(Se No-
2	19131/2026	18.03.2026	BLAPL-1006/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-03-16		(Se No-

3	19134/2026	18.03.2026	WP (C) - 6685/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-7	(Se No-10)
4	19135/2026	18.03.2026	BLAPL-1087/2026	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2026-03-17		(Se No-10)
5	19137/2026	18.03.2026	ABLAPL-1467/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-03-16		(Se No-10)
5	19138/2026	18.03.2026	WP (C) - 6688/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-7	(Se No-10)
7	19190/2026	18.03.2026	BLAPL-1047/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-03-16		(Se No-10)
8	19226/2026	18.03.2026	RPFAM-215/2022	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	FIRST APPEAL	(Se No-
9	19238/2026	18.03.2026	WP (C) - 35087/2025	SOUMYA RANJAN OJHA	GENERAL		Entire Brief	WRIT BRANCH-4	(Se No-17)
0	19247/2026	18.03.2026	MACA-601/2023	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2025-03-04	MISC. APPEAL SEC.	(Se No-
1	19257/2026	18.03.2026	ABLAPL-1488/2026	ANJANA SAHOO	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(Se No-15)
2	19259/2026	18.03.2026	ABLAPL-9133/2025	BIKAS SWAIN	GENERAL		Order Dtd. 2025-09-10	BAIL-1	(Se No-
3	19261/2026	18.03.2026	WP (C) - 17678/2021	SHRIMAN PRITAM MISHRA	GENERAL		Entire Document	WRIT BRANCH-8	(Se No-42)
4	19360/2026	18.03.2026	CRLMC-989/2018	HAREKRUSHNA DASH	GENERAL		Entire Document	CRIMINAL MISC	(Se No-
5	19363/2026	18.03.2026	BLAPL-204/2026	SATYAPADA SHARMA	GENERAL		Order Dtd. 2026-03-18		(Se No-
5	19365/2026	18.03.2026	ABLAPL-1562/2026	BASUDEV BARIK	GENERAL		Order Dtd. 2026-03-17	BAIL-2	(Se No-10)
7	19062/2026	18.03.2026	WP (C) - 26391/2025	A K MOHANTY	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No-24)
8	19067/2026	18.03.2026	WP (C) - 32293/2025	DILLIP RAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-24)
9	19070/2026	18.03.2026	WP (C) - 32237/2025	DILLIP RAY	GENERAL		Order Dtd. 2025-12-10		(Se No-24)
0	19073/2026	18.03.2026	WP (C) - 32240/2025	DILLIP RAY	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-5	(Se No-47)
1	19075/2026	18.03.2026	WP (C) - 4254/2026	DILLIP RAY	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH-4	(Se No-

			16395/2022				18Petition,Annexure,	BRANCH-1	No-
2	19253/2026	18.03.2026	CONTC-5694/2025	S K BISWAL	GENERAL		Order Dtd. 2026-03-17		(Se No-
3	19254/2026	18.03.2026	WP (C) - 35406/2025	SUSANTA KUMAR NAYAK	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-5	(Se No-21)
4	19255/2026	18.03.2026	CRLMP-1337/2025	NETRANANDA BISWAL	GENERAL		Order Dtd. 2025-11-27		(Se No-21)
5	19256/2026	18.03.2026	WP (C) - 7989/2026	R K DEHURY	GENERAL		Order Dtd. 2026-03-18		(Se No-21)
5	19258/2026	18.03.2026	WP (C) - 5430/2026	R K DEHURY	GENERAL		Order Dtd. 2026-03-18		(Se No-21)
7	19260/2026	18.03.2026	WP (C) - 35252/2025	SUMAN MITRA	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-1	(Se No-
8	19262/2026	18.03.2026	WP (C) - 7900/2026	ARUN KUMAR JATI	GENERAL		Order Dtd. 2026-03-17		(Se No-
9	19265/2026	18.03.2026	WP (C) - 7244/2026	A K BISWAL	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-
0	19266/2026	18.03.2026	WA-1881/2025	BIJAY K DALAI	GENERAL		Order Dtd. 2026-03-09	WRIT APPEAL	(Se No-
	19269/2026	18.03.2026	WP (C) - 4457/2026	SATYAPRIYA SAMANTA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-2	(Se No-45)
2	19279/2026	18.03.2026	WP (C) - 27589/2024	PINKY JENA	GENERAL		Order Dtd. 2025-06-20		(Se No-45)
3	19284/2026	18.03.2026	CRLMC-769/2019	DIBAKAR SAMAL	GENERAL		Order Dtd. 2019-09-30	CRIMINAL MISC	(Se No-
4	19289/2026	18.03.2026	ABLAPL-9133/2025	B SWAIN	GENERAL		Order Dtd. 2025-09-10	BAIL-1	(Se No-
5	19294/2026	18.03.2026	WP (C) - 232/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-6	(Se No-26)
5	19297/2026	18.03.2026	OJC-3205/2000	P K DASH	GENERAL		Order Dtd. 2019-03-15		(Se No-26)
7	19300/2026	18.03.2026	RSA-154/2023	M BARAL	GENERAL		Order Dtd. 2024-09-06	SECOND APPEAL	(Se No-
8	19304/2026	18.03.2026	WP (C) - 36678/2025	S K RATH	GENERAL		Order Dtd. 2026-03-11	WRIT BRANCH-7	(Se No-15)
9	19309/2026	18.03.2026	WP (C) - 5823/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-1	(Se No-31)
0	19310/2026	18.03.2026	CMP-412/2026	B R SENAPATI	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-3	(Se No-14)
1	19311/2026	18.03.2026	BLAPL-1132/2026	P R SWAIN	GENERAL		Order Dtd. 2026-03-17		(Se No-14)

2	19312/2026	18.03.2026	BLAPL-1088/2026	DILLIP SAMAL	GENERAL		Order Dtd. 2026-03-17		(Serial No-14)
3	19313/2026	18.03.2026	ABLAPL-1541/2026	DILLIP SAMAL	GENERAL		Order Dtd. 2026-04-21		(Serial No-14)
4	19314/2026	18.03.2026	ABLAPL-1589/2026	DILLIP SAMAL	GENERAL		Order Dtd. 2026-03-17		(Serial No-14)
5	19315/2026	18.03.2026	CRLMC-18/2026	R K BARIK	GENERAL		Order Dtd. 2026-03-31		(Serial No-14)
5	19316/2026	18.03.2026	CONTC-4760/2025	N MUKHI	GENERAL		Order Dtd. 2026-02-26		(Serial No-14)
7	19317/2026	18.03.2026	WP (C) - 27912/2025	M R BARIK	GENERAL		Order Dtd. 2026-03-13		(Serial No-14)
8	19319/2026	18.03.2026	CRLA-367/2025	G BARIK	GENERAL		Order Dtd. 2026-05-11		(Serial No-14)
9	19324/2026	18.03.2026	WP (C) - 8064/2026	T K BARIK	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-4	(Serial No-46)
0	19325/2026	18.03.2026	WP (C) - 7407/2026	P K DAS	GENERAL		Order Dtd. 2026-05-11	WRIT BRANCH-4	(Serial No-17)
	19326/2026	18.03.2026	WP (C) - 37820/2025	IN PERSON	GENERAL		Order Dtd. 2026-03-10		(Serial No-17)
2	19328/2026	18.03.2026	WP (C) - 8033/2026	T K BARIK	GENERAL		Order Dtd. 2026-03-16		(Serial No-17)
3	19329/2026	18.03.2026	RSA-510/2025	AKHYAYA KUMAR MISRA	GENERAL		Order Dtd. 2026-03-12	SECOND APPEAL	(Serial No-)
4	19330/2026	18.03.2026	WP (C) - 26380/2025	AKHYAYA KUMAR MISRA	GENERAL		Order Dtd. 9999-12-31Petition,	WRIT BRANCH-5	(Serial No-22)
5	19331/2026	18.03.2026	WP (C) - 18260/2015	A K MISHRA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-3	(Serial No-14)
5	19332/2026	18.03.2026	FAO-544/2020	N B SAHOO	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Serial No-)
7	19354/2026	18.03.2026	BLAPL-1071/2026	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-03-17	BAIL-1	(Serial No-13)
8	19369/2026	18.03.2026	CRLMC-813/2026	P. S. DAS	GENERAL		Order Dtd. 2026-03-18		(Serial No-13)
9	19370/2026	18.03.2026	WP (C) - 7417/2026	A SAHOO	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-6	(Serial No-25)

0	19371/2026	18.03.2026	CONTC-819/2026	SUDHANSU SEKHAR JENA	GENERAL		Order Dtd. 9999-12-31	CONTEMPT	(Se No-
1	19372/2026	18.03.2026	BLAPL-1153/2026	P. S. DAS	GENERAL		Order Dtd. 2026-03-18		(Se No-
2	19373/2026	18.03.2026	CMP-619/2025	SUDHANSU SEKHAR JENA	GENERAL		Order Dtd. 2025-09-06		(Se No-
3	19374/2026	18.03.2026	WP (C) - 8325/2026	A SAHOO	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-5	(Se No-21)
4	19375/2026	18.03.2026	WP (C) - 8223/2026	B.BEHERA	GENERAL		Order Dtd. 9999-12-31		(Se No-21)
5	19376/2026	18.03.2026	WP (C) - 5730/2026	P. S. DAS	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-8	(Se No-42)
5	19377/2026	18.03.2026	ABLAPL-1533/2026	S DASH	GENERAL		Order Dtd. 2026-03-17		(Se No-42)
7	19378/2026	18.03.2026	WP (C) - 7426/2026	A SAHOO	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-4	(Se No-17)
8	19379/2026	18.03.2026	WP (C) - 6913/2026	P. S. DAS	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-3	(Se No-11)
9	19380/2026	18.03.2026	BLAPL-1200/2026	S DASH	GENERAL		Order Dtd. 2026-03-18		(Se No-11)
	19381/2026	18.03.2026	ABLAPL-4385/2025	D.SWAIN	GENERAL		Order Dtd. 2026-02-23	BAIL-2	(Se No-11)
	19382/2026	18.03.2026	WA-557/2022	B. K. SWAIN	GENERAL		Order Dtd. 2026-02-23	WRIT APPEAL	(Se No-
2	19383/2026	18.03.2026	CONTC-1129/2026	RK MOHAPATRA	GENERAL		Order Dtd. 2026-02-20		(Se No-
3	19384/2026	18.03.2026	CRLREV-50/2026	S SATAPATHY	GENERAL		Order Dtd. 2026-03-31		(Se No-
4	19385/2026	18.03.2026	CRLMC-5552/2025	JC BARAL	GENERAL		Order Dtd. 2026-03-16		(Se No-
5	19386/2026	18.03.2026	CONTC-173/2003	A.SUNDARAY	GENERAL		Order Dtd. 2005-02-04		(Se No-
5	19387/2026	18.03.2026	CONTC-300/2026	B. K. SWAIN	GENERAL		Order Dtd. 2026-03-17		(Se No-
7	19388/2026	18.03.2026	CRLMC-5552/2025	JC BARAL	GENERAL		Order Dtd. 2026-03-16		(Se No-
8	19389/2026	18.03.2026	GUAP-14/2025	M.R. BARIK	GENERAL		Order Dtd. 2026-04-20		(Se No-
9	19390/2026	18.03.2026	RSA-173/2003	H.JENA	GENERAL		Order Dtd. 2026-01-22	SECOND APPEAL	(Se No-
0	19391/2026	18.03.2026	WP (C) - 7436/2026	A SAHOO	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-5	(Se No-32)
1	19392/2026	18.03.2026	BLAPL-	JP KAR	GENERAL		Order Dtd. 2026-03-		(Se

			8248/2024				16		No-32)
2	19393/2026	18.03.2026	WP (C) - 18405/2025	J. P. KAR	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Se No-103)
3	19394/2026	18.03.2026	WP (C) - 7677/2026	A SAHOO	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
4	19395/2026	18.03.2026	FAO- 633/2020	P BEHERA	GENERAL		Order Dtd. 2023-06-23	MISC. APPEAL SEC.	(Se No-)
5	19396/2026	18.03.2026	WP (C) - 26231/2025	A.SUNDARAY	GENERAL		Order Dtd. 2026-02-25		(Se No-)
5	19397/2026	18.03.2026	WP (C) - 19128/2024	PK LENKA	GENERAL		Order Dtd. 2026-02-12		(Se No-)
7	19398/2026	18.03.2026	FAO- 630/2020	P.BEHERA	GENERAL		Order Dtd. 2023-06-23	MISC. APPEAL SEC.	(Se No-)
8	19399/2026	18.03.2026	MATA- 381/2025	A.SUNDARAY	GENERAL		Order Dtd. 2026-03-18		(Se No-)
9	19400/2026	18.03.2026	BLAPL- 1140/2026	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2026-03-18	BAIL-2	(Se No-18)
0	19401/2026	18.03.2026	WP (C) - 8297/2026	P BEHERA	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-7	(Se No-44)
1	19402/2026	18.03.2026	CRLREV- 307/2025	B.C.PANDA	GENERAL		Order Dtd. 2026-02-23		(Se No-44)
2	19403/2026	18.03.2026	CONTC- 507/2026	P BEHERA	GENERAL		Order Dtd. 2026-03-18	CONTEMPT	(Se No-)
3	19404/2026	18.03.2026	WP (C) - 7964/2026	D.NAIK	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-1	(Se No-)
4	19405/2026	18.03.2026	RVWPET- 287/2025	B.N.SAHU	GENERAL		Order Dtd. 2026-02-13	CIVIL REVISION	(Se No-)

N I C (Software Team)